

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 85 of 2014 &
IA No. 155 of 2014

Dated : 17th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

G.E.R.C. & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Swapna Seshadri

Counsel for the Respondent(s)

Mr. Amit Kapur

Ms. Apoorva Misra

Mr. Abhishek Munot for R.2

ORDER

Learned Counsel for the Respondent-2 seeks some time to file the Reply. Reply should be filed on or before 20.10.2014 after serving copy on the other side.

Post the matter on **20.11.2014 in Court-II.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

pr/js